

(d) whether the employees who work on muster roll basis are regularly appointed after they work for a period of three years if any permanent vacancy occurs in the division?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

(c) Class IV appointments are made by local recruitment. Because of the large number of casual labour (who are also local recruits) now available on all Railways, appointments in Class IV are mostly from serving Casual Labour after screening.

(d) Casual labour who have completed 120 days of continuous service are considered for absorption in Class IV vacancies. Those who have longer service get priority.

Railway Station Building at Kanyakumari

215. SHRI K. T. KOSALRAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the building estimate, as originally prepared, for the construction of the Railway station building at Kanyakumari has been considerably reduced;

(b) whether the building now proposed to be constructed differs completely from the model of the building kept in the show room; and

(c) whether Government propose to revise the building estimate as originally planned so as to be in conformity with the model, in view of the importance of the place?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). In view of the limited availability of resources, it is now proposed to construct a modest building for the railway station at Kanyakumari.

मद्रास के निकट जयन्ती जनता की दुर्घटना

216. श्री हुकम चन्द कछवाय : क्या रेल मंत्री वह बताने की कृपा करेंगे कि :

(क) क्या निजामुद्दीन-बंगलौर जयन्ती जनता एक्सप्रेस मद्रास के निकट अक्टूबर, 1977 के पहले सप्ताह में दुर्घटना-ग्रस्त हुई थी ; और

(ख) क्या सरकार ने दुर्घटना के कारणों की जांच की है, और यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण): (क) जी हां 2-10-1977 को कटपाडी स्टेशन पर गाड़ी नं० 132 डाउन जयन्ती जनता एक्सप्रेस, 1533 डाउन माल-गाड़ी के डिब्बे से टकरा गई ।

(ख) जी हां । जांच समिति के निष्कर्षों के अनुसार, जब कटपाडी स्टेशन में 132 डाउन जयन्ती जनता एक्सप्रेस भी जा रही थी उसी समय 1533 डाउन माल गाड़ी के डिब्बे नीचे की ओर लुड़कते हुए उससे टकरा गये जिसके कारण यह दुर्घटना हुई ।

Cycle Stand Contract at Allahabad Railway Station

217. SHRI BATESHWAR HEM-
RAM: Will the Minister of RAIL-
WAYS be pleased to state:

(a) whether sealed tenders for allotment of cycle stand contract at Allahabad Railway station were invited by the Divisional Superintendent, Allahabad, during the month of July, 1977 and press notification to this effect appeared in Northern India Patrika including other Newspapers;

(b) whether it was stipulated in the Instructions to tenderers that tenders must be submitted up to 13.00 hrs. on 16-8-1977 and any tender re-

ceived after that date and time shall not be accepted; and

(c) the names of the tenderers who submitted their tenders within the specified time and date together with the amount offered by them for two years contract commencing from 1st September, 1977?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Yes, but the date was extended upto 13.00 hours on 17th August, 1977, due to a commitment given by the Railway in the Court of Law.

(c) Names of the parties who submitted their tenders as well as the amount offered by them for the two years contract commencing from 1st September, 1977, are given below:

- (1) Friends Trading Co., Delhi. Rs. 62,555/-.
- (2) H. R. Arora, Allahabad. Rs. 57,100/-.
- (3) Sh. Intizar Ahmad, Allahabad. Rs. 85,127/27.

It is not possible to say which tender had been submitted upto the 13.00 hrs. on 16th August, 1977 as the tender box was sealed only at 13.00 hrs. on 17th August, 1977.

Carriage Facility availed by Commercial Officers of Allahabad Division

218. **SHRI N. K. SHEJWALKAR:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of occasions when the carriage facility was availed of by the Commercial Officers of Allahabad Division during the period June, 1975 to October, 1977;

(b) the number of occasions when these officers' carriage had to be sent empty and in addition to Carriage

facility the Commercial Officers preferred to travel in air-conditioned and First Class by regular train service; and

(c) if so, what action is proposed to be taken against the Commercial Officers who took undue advantage of their official position and misused the carriage facility?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The Commercial Officers of Allahabad Division availed of the facility of inspection carriages on 23 occasions during June, 1975 to October, 1977.

(b) On only one occasion, the inspection carriage was worked empty for the stay of a Commercial Officer.

(c) There has been no misuse of the inspection carriage and therefore action against the Commercial Officer does not arise.

Opening of Railway High School

219. **SHRI A. K. ROY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the representations from the Railway employees of Dhanbad Division and some members of Parliament regarding opening of Railway High School with the provision of Hostel in Old D.V.S. Building, Dhanbad, have been received; and

(b) if so, the action taken by Government to redress this long standing grievances for educational facilities of the children of thousands of Railwaymen, working mostly in jungle, hilly and backward areas of this Division?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.